

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 3^d April, 2025

No.HC.VII-08/2024/2477/A. In partial modification of Hon'ble Gauhati High Court's Notification dated 24.03.2025 regarding transfer and posting of Judicial Officers of Assam Judicial Service, it is hereby notified that Shri Ranjan Brahma, Civil Judge (Senior Division) No. 3, Kamrup (M), Guwahati, is permitted to hand over charge on or before 23.04.2025. Consequently, the following affected Officers in line are also directed to hand over charge on or before 23.04.2025.

- i. Shri Naguib Ahmed, Chief Judicial Magistrate, Golaghat.
- ii. Smti Priyanka Hazarika Nair, Civil Judge (Sr. Div), North Lakhimpur, Lakhimpur.
- iii. Smti Barnani Goswami, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Bajali.
- iv. Smti Sushmita Borpujari, Addl. Chief Judicial Magistrate, Darrang.
- v. Shri Surajit Baruah, Addl. Chief Judicial Magistrate, Dhubri.
- vi. Smti Surajita Trivedy, Addl. Chief Judicial Magistrate, Golaghat.
- vii. Shri Rupanta Charingia Phukan, JMFC, Kamrup (M), Guwahati.

By Order,
Sd/- Romen Baruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2024/2478-92/A

Dated 03.04.2025

Copy to:-

1. The L.R-cum-Commissioner & Secretary to the Govt. Of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court.
4. The District and Sessions Judge _____
5. Shri Naguib Ahmed, Chief Judicial Magistrate, Golaghat.
6. Smti Priyanka Hazarika Nair, Civil Judge (Sr. Div), North Lakhimpur, Lakhimpur.
7. Smti Barnani Goswami, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Bajali.
8. Smti Sushmita Borpujari, Addl. Chief Judicial Magistrate, Darrang.
9. Shri Surajit Baruah, Addl. Chief Judicial Magistrate, Dhubri.
10. Smti Surajita Trivedy, Addl. Chief Judicial Magistrate, Golaghat.
11. Shri Rupanta Charingia Phukan, JMFC, Kamrup (M), Guwahati.
12. The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.

14. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt. In-charge), Gauhati High Court, Guwahati.

15. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

(Hierarchy of the Officers/Designation may kindly be ignored)


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI